

CENTRAL ELECTRICITY REGULATORY COMMISSION

Petition No .47/2011

Sub: Petition for determination of transmission tariff for 125 MVAR, 400 kV Bus Reactor at New Purnea sub-station along with associated bays under ERSS-II in Eastern Region from 1.2.2011 to 31.3.2014.

Date of hearing : 25.8.2011

Coram : Shri S.Jayaraman, Member
Shri M.Deen Dayalan, Member

Petitioner : Power Grid Corporation of India limited, Gurgaon

Respondents : Bihar State Electricity Board & others.

Parties present : 1. Shri S.S. Raju, PGCIL
2. Shri M.M. Mondal, PGCIL
3. Shri R.B. Sharma Advocate , BSEB and JSEB

Record of Proceedings

The representative of the petitioner submitted that there was seven months delay in commissioning of the transmission line. He explained that the order for the reactor was placed in March 2008. However, the awarded agency took the matter to the High court and Supreme court. A sole arbitrator appointed for resolving the dispute in its award required the petitioner to amend its order which was complied with by issuing the amended award on 29.1.2010.

2. The learned counsel for BSEB and JSEB submitted that he would file reply to the petition shortly. In reply to a query of the Commission as to whether he would require hearing in the matter after filing his reply, the learned counsel submitted that further hearing would not be required.

3. The Learned counsel further submitted that the petitioner has not filed the copy of the award given by arbitrator appointed by the Hon`ble Supreme Court.

4. The Commission observed that the apportioned approved cost of the asset is more than double of the total expenditure of the asset. The petitioner was directed to file justification in this regard on affidavit, latest by 8.9.2011, with an advance copy to the respondents.

5. The Commission directed the learned counsel of the respondents to file reply, on affidavit, with advance copy to the petitioner, latest by 9.9.2011. Rejoinder, may be filed by the petitioner, latest by 16.9.2011.

6. Subject to above, order in the petition was reserved

Sd/-
(T. Rout)
Joint Chief (Legal)